

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 3029
TO BE ANSWERED ON 06.08.2021

BETI BACHAO BETI PADHAO SCHEME

3029.SHRI BANDI SANJAY KUMAR:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the quantum of funds sanctioned and released under Beti Bachao Beti Padhao scheme to the State of Telangana for the last five years, district-wise;
- (b) whether any diversion of the funds from the sanctioned scheme to any other schemes has been found, if so, the details thereof; and
- (c) the measures being considered to arrest such diversion in future?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

(a) Under BBBP Scheme 1 district namely Hyderabad was selected for Multi Sectoral Intervention since inception in 2014-15 and 7 more districts selected for Multi Sectoral Intervention from F.Y. 2018-19. District wise status of funds sanction to various district of Telangana in last five years is as under:

S No.	District	Year (Amount sanctioned in Lakhs) *				
		2016-17	2017-18	2018-19	2019-20	2020-21
1	Adilabad	NA	NA	23.50	49.95	25.00
2	Hyderabad	26.91	31.50	25.00	25.00	25.00
3	Karimnagar	NA	NA	43.70	50.00	22.55
4	Mahbubnagar	NA	NA	25.00	38.50	25.00
5	Nalgonda	NA	NA	25.00	25.00	25.00
6	Nizamabad	NA	NA	25.00	25.00	22.00
7	Rangareddy	NA	NA	25.00	49.99	49.99
8	Warangal	NA	NA	25.00	45.96	25.00

(*) Amount sanctioned includes funds released and revalidated for respective financial year.

(b) & (c) No Sir, Does not arise.
